

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
STARRED QUESTION NO. 123
TO BE ANSWERED ON 12 FEBRUARY, 2019

STORAGE CAPACITY OF FCI

*123. SHRI KAUSHALENDRA KUMAR:
SHRI RAMDAS C. TADAS:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of present godown/storage capacity of the Food Corporation of India (FCI) throughout the country, State-wise;
- (b) whether it has been found in a recent study that the foodgrain production is increasing in the country but a large quantum of foodgrains are getting wasted every year, if so, the details thereof and the efforts being made by the Government to check the wastage of foodgrains and increase the storage capacity of foodgrains to keep foodgrains safely in various States of the country including Bihar and Maharashtra;
- (c) whether FCI stores foodgrains in rented godowns also and if so, the annual amount being spent on it;
- (d) the details of the quantum of foodgrains damaged in FCI's own godowns as well as the rented private godowns during the last four years, State and godown-wise; and
- (e) whether the Government/FCI has proposed to fix responsibility or held anyone responsible for such decay and wastage of foodgrains, if so, the details thereof and the action taken in this regard so far?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAMVILAS PASWAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE STARRED QUESTION NO. *123 DUE FOR ANSWER ON 12TH FEBRUARY, 2019 IN THE LOK SABHA

(a) to (e): As on 31.12.2018, a total of 2006 godowns (including silos) were available with Food Corporation of India (FCI) for the storage of Central Pool Stock of foodgrains. FCI has a total capacity of 390.04 Lakh Metric Tonnes (LMT) (as on 31.12.2018), comprising 363.97 LMT in covered godowns and 26.07 LMT in Cover and Plinth (CAP) storage. The State-wise details are at Annexure-I.

On the basis of peak stock requirement during normal procurement season, the overall storage capacity required for central pool foodgrains in the country is about 650 LMT. Against this the total storage capacity available with FCI, Central Warehousing Corporation (CWC) and State Agencies, is 851.54 LMT (as on 31.12.2018) comprising 724.79 LMT in covered godowns and 126.75 LMT in CAP storage.

However, depending on requirement in specific areas and for modernization of storage facilities, Government is implementing the following schemes for construction of godowns and silos in the country for central pool stock of foodgrains:

- i. Private Entrepreneurs Guarantee (PEG) Scheme: Under this Scheme, which was formulated in 2008, storage capacity is created by private parties, Central Warehousing Corporation (CWC) and State Government Agencies for guaranteed hiring by Food Corporation of India (FCI). A capacity of 142.12 LMT has been created as on 31.12.2018 since the inception of this scheme.
- ii. Central Sector Scheme (earlier Plan Scheme): This scheme is implemented in the North Eastern States along with a few other States. Funds are released by the Government to FCI and also directly to the State Governments for construction of godowns. A total capacity of 2,01,200 MT has been completed by FCI and State Governments during last 5 years from 01.04.2013 up to 31.12.2018.
- iii. Construction of Steel Silos: Government of India has also approved an action plan for construction of steel silos in the country for a capacity of 100 LMT in Public Private Partnership (PPP) mode for modernizing storage infrastructure and improving shelf life of stored foodgrains. Against this, as on 31.12.2018, steel silos of 6.25 LMT capacity have been created.

The foodgrains are stored scientifically with various preservation measures like fumigation and treatment with pesticides. In spite of taking necessary care and precautions, small quantities of foodgrains may become non-issuable due to various reasons like natural calamities, damages in transit, negligence of officials etc.

However, the percentage of foodgrains damaged in FCI against offtake/handled quantity is only 0.01% in 2018-19 (as on 01.01.2019).

The State-wise, agency-wise & year-wise details of quantum of foodgrains damaged in FCI's own godowns as well as the rented private godowns during the last four years i.e. 2014-15 to 2017-18 are at Annexure-II, III, IV and V respectively.

Action has been taken against the officials of FCI for causing damage to foodgrains. In the year 2017-18, action was taken against 13 such officials and penalty of recovery was imposed on them. Further, in the case of damage to foodgrains in godowns hired by FCI, recovery from the rent payable is done.

The rent paid by FCI for storing the foodgrains during the year 2017-18 is Rs 2,345.42 Cr.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE STARRED QUESTION NO. *123 DUE FOR ANSWER ON 12TH FEBRUARY, 2019 IN THE LOK SABHA

The State-wise number of godowns (including silos) along with the capacity available with FCI as on 31.12.2018 is as given below:

SL	State	No. of Godowns	Capacity (Fig. in LMT)		
			Covered	CAP	Total
1	BIHAR	74	10.00	1.00	11.00
2	JHARKHAND	41	3.57	0.05	3.62
3	ODISHA	52	4.94	-	4.94
4	WEST BENGAL	33	9.77	0.51	10.28
5	ASSAM	39	3.96	-	3.96
6	ARUNACHAL PRADESH	13	0.27	-	0.27
7	MEGHALAYA	6	0.22	-	0.22
8	MIZORAM	6	0.25	-	0.25
9	TRIPURA	7	0.44	-	0.44
10	MANIPUR	5	0.32	-	0.32
11	NAGALAND	6	0.41	-	0.41
12	DELHI	6	3.36	0.31	3.67
13	HARYANA	239	54.49	3.33	57.82
14	HIMACHAL PRADESH	18	0.53	-	0.53
15	JAMMU & KASHMIR	31	2.71	0.1	2.81
16	PUNJAB	553	108.48	7.36	115.84
17	RAJASTHAN	132	16.46	1.85	18.31
18	UTTAR PRADESH	262	53.35	5.19	58.54
19	UTTARAKHAND	17	1.47	0.21	1.68
20	ANDHRA PRADESH	55	9.96	1.6	11.56
21	TELANGANA	60	13.79	1.02	14.81
22	KERALA	28	5.41	0.21	5.62
23	KARNATAKA	60	7.61	1.36	8.97
24	TAMIL NADU	59	12.66	0.31	12.97
25	GUJARAT	32	6.84	0.27	7.11
26	MAHARASHTRA	78	18.35	1.02	19.37
27	GOA	2	0.2	-	0.2
28	MADHYA PRADESH	54	7.72	0.36	8.08
29	CHHATTISGARH	38	6.43	0.01	6.44
	Total	2006	363.97	26.07	390.04

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE STARRED QUESTION NO. *123 DUE FOR ANSWER ON 12TH FEBRUARY, 2019 IN THE LOK SABHA

Statement showing accrual of damaged foodgrains in FCI during 2014-15:

(figures in MT)

SL	STATE	TYPE OF GODOWN					TOTAL
		FCI	CWC	SWC	PEG	ARDC	
1	BIHAR	4.47	2.08	690.64	0.00	6.47	703.65
2	JHARKHAND	2.67	0.00	0.00	0.00	0.00	2.67
3	ODISHA	92.16	0.00	7,016.65	0.00	0.00	7,108.82
4	WEST BENGAL	120.49	0.00	0.00	0.00	0.00	120.49
5	ASSAM	96.62	0.00	0.00	0.00	0.00	96.62
6	MEGHALAYA, MIZORAM & TRIPURA	95.27	0.14	0.00	0.00	0.00	95.42
7	ARUNACHAL PRADESH	0.00	0.00	0.00	0.00	0.00	0.00
8	NAGALAND	38.00	0.00	0.00	0.00	0.00	38.00
9	MANIPUR	0.00	0.00	0.00	0.00	0.00	0.00
10	DELHI	2.59	0.00	0.00	0.00	0.00	2.59
11	HARYANA	0.00	0.00	0.00	0.00	0.00	0.00
12	HIMACHAL PRADESH	0.00	0.00	0.00	0.00	0.00	0.00
13	JAMMU & KASHMIR	6,120.00	0.00	0.00	0.00	0.00	6,120.00
14	PUNJAB	44.59	0.00	0.00	0.00	0.00	44.59
15	RAJASTHAN	2.76	0.00	0.00	0.00	0.00	2.76
16	UTTAR PRADESH	219.22	8.25	94.11	0.46	0.00	322.03
17	UTTARAKHAND	2.94	1.33	3.26	0.00	0.00	7.53
18	ANDHRA PRADESH	48.83	0.00	2,213.30	0.00	0.00	2,262.12
19	KERALA	397.69	0.00	0.00	0.00	0.00	397.69
20	KARNATAKA	728.51	10.82	3.68	4.82	0.00	747.83
21	TAMIL NADU	309.01	67.98	0.00	0.00	0.00	376.99
22	GUJARAT	162.80	10.82	0.00	0.00	21.63	195.25
23	MAHARASHTRA	86.03	11.69	5.69	0.00	1.00	104.41
24	MADHYA PRADESH	6.46	73.72	0.00	0.00	0.00	80.18
25	CHHATTISGARH	16.42	1.60	0.00	0.00	0.00	18.02
TOTAL		8,597.52	188.42	10,027.33	5.28	29.10	18,847.65
							0.19 LMT

CWC: Central Warehousing Corporation

SWC: State Warehousing Corporation

PEG: Private Entrepreneurs Guarantee Scheme

ARDC: Agriculture Refinance and Development Corporation

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE STARRED QUESTION NO. *123 DUE FOR ANSWER ON 12TH FEBRUARY, 2019 IN THE LOK SABHA

Statement showing accrual of damaged foodgrains in FCI during 2015-16:

(figures in MT)

SL	STATE	TYPE OF GODOWN					TOTAL
		FCI	CWC	SWC	PEG	ARDC	
1	BIHAR	42.48	0.00	0.00	3.91	0.00	46.39
2	JHARKHAND	0.00	0.00	0.00	0.00	0.00	0.00
3	ODISHA	14.35	9.55	2.04			25.94
4	WEST BENGAL	12.40	0.00	0.00	0.00	0.00	12.40
5	ASSAM	119.91	0.00	0.00	0.00	0.00	119.91
6	MEGHALAYA, MIZORAM & TRIPURA	210.39	0.00	0.00	0.00	0.00	210.39
7	ARUNACHAL PRADESH	0.00	0.00	0.00	0.00	0.00	0.00
8	NAGALAND	10.60	0.00	0.00	0.00	0.00	10.60
9	MANIPUR	0.00	0.00	0.00	0.00	0.00	0.00
10	DELHI	16.05		0.00	0.00	0.00	0.00
11	HARYANA	0.00	0.00	0.00	0.00	0.00	0.00
12	HIMACHAL PRADESH	0.00	0.00	0.00	0.00	0.00	0.00
13	JAMMU & KASHMIR	0.00	0.00	0.00	0.00	0.00	0.00
14	PUNJAB	29.73	0.00	0.00	0.00	0.00	29.73
15	RAJASTHAN	2.41	0.00	0.00	0.00	0.00	2.41
16	UTTAR PRADESH	74.94	14.63	26.50	0.00	0.00	116.07
17	UTTARAKHAND	0.00	0.00	0.00	0.00	0.00	0.00
18	ANDHRA PREDESH	2,145.37	0.00	56.85	0.00	0.00	2,202.22
19	KERALA	178.91	0.00	0.00	0.00	0.00	178.91
20	KARNATAKA	24.58	6.40	2.00	2.24	0.00	35.23
21	TAMIL NADU	18.70	11.67	0.00	0.00	0.00	30.37
22	GUJARAT	15.62	0.00	0.00	0.00	0.00	15.62
23	MAHARASHTRA	18.91	24.55	12.88	0.00	0.00	56.35
24	MADHYA PRADESH	0.00	0.00	0.00	0.00	0.00	0.00
25	CHHATTISGARH	2.67	0.00	4.44	0.00	0.00	7.11
TOTAL		2,938.01	66.81	104.71	6.15	0.00	3,115.68
							0.03 LMT

CWC: Central Warehousing Corporation

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Statement showing accrual of damaged foodgrains in FCI during 2016-17:

(figures in MT)

SL	STATE	TYPE OF GODOWN					TOTAL
		FCI	CWC	SWC	PEG	ARDC	
1	BIHAR	0.00	0.00	0.00	0.00	0.00	0.00
2	JHARKHAND	0.00	0.00	0.00	0.00	0.00	0.00
3	ODISHA	0.62	0.74	0.00	0.00	0.00	1.36
4	WEST BENGAL	0.00	0.00	0.00	0.00	0.00	0.00
5	ASSAM	205.16	0.00	0.00	0.00	0.00	205.16
6	MEGHALAYA, MIZORAM & TRIPURA	104.89	0.00	0.00	0.00	0.00	104.89
7	ARUNACHAL PRADESH	0.00	0.00	0.00	0.00	0.00	0.00
8	NAGALAND	3.00	0.00	0.00	0.00	0.00	3.00
9	MANIPUR	0.00	0.00	0.00	0.00	0.00	0.00
10	DELHI	11.92	0.00	0.00	0.00	0.00	11.92
11	HARYANA	0.00	0.00	0.00	0.00	0.00	0.00
12	HIMACHAL PRADESH	0.00	0.00	0.00	0.00	0.00	0.00
13	JAMMU & KASHMIR	0.00	0.00	0.00	0.00	0.00	0.00
14	PUNJAB	8.49	0.00	0.00	0.00	0.00	8.49
15	RAJASTHAN	124.93	0.00	0.00	0.00	0.01	124.94
16	UTTAR PRADESH	15.88	0.00	7.60	24.30	0.00	47.78
17	UTTARAKHAND	0.00	0.00	0.00	0.00	0.00	0.00
18	ANDHRA PREDESH	5.72	0.00	0.00	0.00	0.00	5.72
19	KERALA	88.14	0.00	0.00	0.00	0.00	88.14
20	KARNATAKA	11.84	0.00	0.99	0.00	0.00	12.83
21	TAMIL NADU	35.50	30.85	0.00	0.00	0.00	66.35
22	GUJARAT	25.62	93.62	0.00	0.00	0.00	119.24
23	MAHARASHTRA	16.49	7,943.56	0.00	0.00	3.32	7,963.37
24	MADHYA PRADESH	0.00	0.00	0.00	0.00	0.00	0.00
25	CHHATTISGARH	3.45	8.94	0.00	0.00	0.00	12.38
TOTAL		661.63	8,077.72	8.59	24.30	3.33	8,775.57
							0.09 LMT

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Statement showing accrual of damaged foodgrains in FCI during 2017-18:

(figures in MT)

SL	STATE	TYPE OF GODOWN					TOTAL
		FCI	CWC	SWC	PEG	ARDC	
1	BIHAR	90.15	0.00	0.00	0.00	1526.45	1616.60
2	JHARKHAND	0.00	0.00	12.99	31.60	0.00	44.58
3	ODISHA	0.32	0.00	0.00	0.00	0.00	0.32
4	WEST BENGAL	0.00	0.00	0.00	0.00	0.00	0.00
5	ASSAM	327.71	0.00	0.00	0.00	0.00	327.71
6	MEGHALAYA, MIZORAM & TRIPURA	91.80	0.00	0.00	0.00	0.00	91.80
7	ARUNACHAL PRADESH	0.00	0.00	0.00	0.00	0.00	0.00
8	NAGALAND	0.00	0.00	0.00	0.00	0.00	0.00
9	MANIPUR	0.00	0.00	0.00	0.00	0.00	0.00
10	DELHI	13.98	0.00	0.00	0.00	0.00	13.98
11	HARYANA	0.00	0.00	0.00	0.00	0.00	0.00
12	HIMACHAL PRADESH	0.00	0.00	0.00	0.00	0.00	0.00
13	JAMMU & KASHMIR	0.00	0.00	0.00	0.00	0.00	0.00
14	PUNJAB	208.00	3.05	0.00	0.00	0.00	211.05
15	RAJASTHAN	0.02	1.24	0.05	0.00	0.00	1.30
16	UTTAR PRADESH	230.16	9.55	1.72	1.42	0.00	242.85
17	UTTARAKHAND	0.00	0.00	0.00	0.00	0.00	0.00
18	ANDHRA PREDESH	0.00	0.00	0.00	0.00	0.00	0.00
19	KERALA	1.50	0.00	0.00	0.00	0.00	1.50
20	KARNATAKA	55.37	5.81	7.92	5.95	0.00	75.04
21	TAMIL NADU	10.91	4.90	0.00	0.00	0.00	15.81
22	GUJARAT	6.31	0.00	0.00	0.00	0.00	6.31
23	MAHARASHTRA	13.78	0.84	0.00	0.00	0.00	14.62
24	MADHYA PRADESH	0.00	0.00	0.00	0.00	0.00	0.00
25	CHHATTISGARH	0.00	0.00	0.00	0.00	0.00	0.00
TOTAL		1,050.01	25.39	22.68	38.97	1,526.45	2,663.49
							0.03 LMT

CWC: Central Warehousing Corporation

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